

2. 25.03.2020 In view of the pandemic and unprecedented situation, since many districts of the State are totally lock down, today the Court functioned through Video Conferencing. Lawyers are present and after hearing them, we are passing the following order.

All the interim orders passed by the Single Bench as well as Division Bench of this Court are extended till 15th of April, 2020.

All the e-auction and auction which are going to be held in the meantime by the Banks and the Financial Institutions within the jurisdiction of this Court shall remain stayed till 15th of April, 2020 along with in W.P.(C) Nos.9815, 10044, 10431, 10453 and 10545 of 2020 the e-auction sale notices issued by the Banks/Financial Institutions shall also remain stayed as above.

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S.Panda
Acting Chief Justice

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K.R.Mohapatra, J.